

DIVISION BENCH
COURT - II

P-105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/180(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH JULY 2024

IN THE MATTER OF	ICICI BANK LIMITED VS VIJAY BOTHRA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Ms. Pallavi Ray, Adv.] For RP

Mr. Sudipta Ghosh] RP

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **20.08.2024**.

**Anamitra Pal
Court Officer**